

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 83(ND)/2017

IN THE MATTER OF:

M/s. Trustline Finvest Limited

.....Petitioner

SECTION : UNDER SECTION 66

Order delivered on 16.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

R. VARADHARAJAN

Hon'ble Member (J)

For the Petitioner(s) : Shri Dhruv Gupta, Advocate

ORDER

On account of paucity of time, matter is adjourned to 24.08.2017.

Sd/-

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

D

Sd/-

(R. VARADHARAJAN)
(MEMBER JUDICIAL)

16.08.2017

Vineet